



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্ব দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 22nd March, 2022

~~NOTIFICATION~~— The following Act of the Assam Legislative Assembly which
~~was passed by the Assam Legislative Assembly on 21st March, 2022~~ is hereby published for general
~~information.~~

ASSAM ACT NO. II OF 2022

(Received the assent of the Governor on 21st March, 2022)

THE ASSAM APPROPRIATION (NO. I) ACT, 2022

AN ACT

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam for the services of the Financial year, 2021-22.

Be it enacted by the Assam Legislative Assembly in the Seventy-third Year of the Republic of India as follows:-

Short title

1. This Act may be called the Assam Appropriation (No. 1) Act, 2022

Withdrawal of

Rs.674,43,56,000.00 from and out of the Consolidated Fund of the State of Assam for the financial year, 2021-22

2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Rupees Six Hundred and Seventy Four Crore Forty Three Lakh Fifty Six Thousand towards defraying the several charges which will come in course of payment during the financial year 2021-22 in respect of the services specified in column (2) of the Schedule.

Appropriation

3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year ending on the Thirty First day of March, 2022.

THE SCHEDULE

(See Sections 2 and 3)

[1] Grant No./ Appropriation	[2] Services and Purposes	[3]			
		Sums Not Exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
11	Secretariat and Attached Offices	Revenue	500000000.00	0.00	500000000.00
12	District Administration	Revenue	2000.00	0.00	2000.00
25	Miscellaneous General Services & Others	Revenue	1000.00	0.00	1000.00
27	Art & Culture	Revenue	200000000.00	0.00	200000000.00
29	Medical & Public Health	Capital	1033427000.00	0.00	1033427000.00
39	Social Security, Welfare and Nutrition	Capital	2000.00	0.00	2000.00
42	Other Social Services	Revenue	410811000.00	0.00	410811000.00
44	North Eastern Council Scheme	Capital	22110000.00	0.00	22110000.00
58	Industries & Commerce	Revenue	375000000.00	0.00	375000000.00
64	Roads & Bridges	Revenue	2000.00	0.00	2000.00
		Capital	728001000.00	0.00	728001000.00
71	Education (Elementary, Secy. Etc.)	Revenue	100000000.00	0.00	100000000.00
	Total	Revenue	4960816000.00	0.00	4960816000.00
		Capital	1783540000.00	0.00	1783540000.00
	Grand Total		674,43,56,000.00	0.00	674,43,56,000.00

GEETANJALI DAS SAIKIA,
Secretary to the Government of Assam,
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